

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.102
New IA/3419/ND/2024 IN IB/1526/ND/2019

IN THE MATTER OF:

Amritvani Exim Pvt Ltd	...	Applicant
Versus		
Ajanta Offset and Packaging Ltd	...	Respondent

Under Section 7 (IBC)

Order delivered on 10.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Aditi Sharma, Adv.
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/3419/2024:-

Ms. Aditi Sharma, Learned Counsel for the Applicant is present through VC. This is an application to list the application for seeking approval of resolution plan for early hearing. Since the main matter is listed on 07.08.2024, let this application i.e. IA/3419/2024 be also listed along with IB-1526/2019 on **07.08.2024.**

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)